

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2017

Dated: 8th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

South Bihar Power Distribution Company Ltd.

...Appellant(s)

Vs.

Bihar Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Navin Prakash
Ms. Anushree Bardhan

ORDER

Admit. Issue notice to the respondents returnable on 16.08.2017.
Dasti, in addition, is permitted.

List the matter on **16.08.2017**. In the meantime, learned counsel for the respondents may file reply on or before 20.06.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 05.07.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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